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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

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## **ORDER**

PCS representing the petitioner present. In CA 43/22017 & CA 44/2017, counsel for the applicant present. Counsel for R1 present and submitted that the counter has been filed. Counter by other respondents has not been filed. Time extended at request for filing counter. In CA 48/2016, counsel for the applicant present. Counsel for the respondents present. R1 has filed counter and for filing of counter by the other respondents, time extended at request. In CA 49/2016, PCS representing the applicant present and submitted that he has already filed rejoinder. Time extended at request for submitting arguments. In CA 75/2017, counsel for applicant present and counsel for respondents are present. At request of both counsel, time enlarged for hearing submissions. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)